## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.526/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

	Name of the Company Under Section		Reliance Commercial Finance LtdVersus-Cygnus Equipment & Rentals Pvt.Ltd.  7 IBC		
	SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	1> 1	Armalo Basu M.R. D.PAK UHO MS. MEEN	Mullick, Advocate DSH, ADV. MKSHI MANOT, ADV	} for Financial Breditor  POR CORPORATE DEBTOR	3 Julion 19/1/17

## ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Notice issued by NCLT has been served on the corporate debtor on 27/10/2017 and petitioner has filed affidavit of service, which may be taken on record.

Ld. Counsel for the corporate debtor made a request that time may be given for filing reply. Prayer is allowed. 7 days' time is granted for filing reply with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 3 days with a copy in advance to the opposite party.

List the matter on 23/11/2017.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)